

Statement regardin status of implementation of recommendations contained in the 35th Report of the Standing Committee on Defence on Demands for Grants (2023-24), on General Defence Budget, Border Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Defence Public Sector Undertakings, Welfare of Ex-servicemen and Defence Pension (Demand Nos. 19 and 22) pertaining to the Ministry of Defence

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Shri Ajay Bhatt, I beg to lay a statement regarding the status of implementation of recommendations contained in the 35th Report of the Standing Committee on Defence on Demands for Grants (2023-24), on General Defence Budget, Border Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Defence Public Sector Undertakings, Welfare of Ex-servicemen and Defence Pension (Demand Nos. 19 and 22) pertaining to the Ministry of Defence.

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